

Immediate

F. No. 01/94/180/333/AM10/PC-4/(EFGC(PRC))
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC PRC Div)

Dated: 29th September , 2009

CORRIGENDUM

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Subject: **Minutes of the PRC Meeting No. 04/AM10 held
on 04.09.2009 under the Chairmanship of the
D.G.F.T. (Case 17).**

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In partial modification to the recommendations made by PRC in its meeting no. 04/AM10 dated 04.09.2009 held under the chairmanship of Director General of Foreign Trade, the following correction may be made in respect of item at Sl. No. 17 pertaining to M/s. Commercial Syn-Bags Ltd., Indore to read as under:

“The Advance Authorization No. 1110012408 dt. 22.12.05 mentioned at last lines of the minutes is corrected to read as No. 1110012826 dated 28.2.2006
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Sd/-

(S.S. Sah)

Dy. Director General of Foreign Trade

To
All concerned.

